

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-109**  
IB-2068/ND/2019  
New IA3282/2024

**IN THE MATTER OF:**

Century Road Transport Pvt. Ltd

**.....Applicant**

**Vs.**

Tyson Retail Services Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC Liq

**Order delivered on 04.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

**New IA-3282/2024:-**

This is an application filed by the Liquidator in terms of Regulation 44 (2) of the IBBI (LP) Regulations, 2016 seeking further extension of liquidation period. Heard Ld. Counsel on behalf of Liquidator. Ld. Liquidator in person is also present. Keeping in view the facts and circumstances of the case, 4 months extension w.e.f. 22.06.2024 is granted for completion of the liquidation process. The Liquidator is directed to complete the liquidation process within the extended period. With these observations, the present IA **is disposed off.**

**Sd/-**

**(Dr. SANJEEV RANJAN)  
MEMBER (T)**

**Sd/-**

**(MAHENDRA KHANDELWAL)  
MEMBER (J)**